

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 98 of 2019

IN THE MATTER OF:

Next Education India Pvt. Ltd.

...Appellant

Versus

K12 Techno Services Pvt. Ltd.

...Respondent

Present: -

For Appellant:

Mr. Amit Sibal, Senior Advocate with Mr. Kumar Sudeep, Mr. Saksham Dhingra, Ms. Shraddha Gupta and Mr. Duvva Pavan Kumar, Advocates.

For Respondents:

Mr. Debal Banerji, Senior Advocate with Mr. Anand Sanjay M. Nuli, Mr. Suraj Kaushik and Mr. Agam Sharma, Advocates.

ORDER
(Virtual Mode)

08.01.2021 Heard Shri Amit Sibal, Senior Advocate representing the Appellant in part. Hearing remained inconclusive.

Post the Appeal for further hearing on 5th February, 2021 at 02:00 PM.

[Justice Bansi Lal Bhat]
The Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Shreesha Merla]
Member (Technical)